

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/852(KB)2018
IA(IBC)(DIS.)/18(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	RELIANCE COMMERCIAL FINANCE LIMITED VS NEW WIN WIN FEEDS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.

] For the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(IBC)(DIS.)/18(KB)2024**
 - a. This application has been preferred by the Liquidator seeking necessary direction for dissolution of the Corporate Debtor and for condoning delay in filing the application.
 - b. This has also been filed to place on record the Final Progress Report which is placed at pages 56 to 288. This application is supported by an affidavit which is placed at pages 41 onwards; details of distribution of money which is placed at page 33; Statement of Bank Account of the Corporate Debtor which is placed at pages 40 to 44 and Form-'H' which is placed at pages 45 to 55; PUFEE application No.IA(IBC)/1739(KB)2019 which is placed at page 76; Minutes of the 11th Meeting of the Stakeholders Consultation Committee held on 08.01.2024 which is placed at page 190 The Final Progress Report is taken on record.
 - c. The matter is **reserved for orders**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**